

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/60/CHE/2021 IN MA/75/2020 IN
MA/936/2019 IN CP/507/IB/2017

NAME OF PETITIONER : P Mohanraj & 2 Others

NAME OF RESPONDENT : State Bank of India & Another

SECTION : Sec 60(5) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

ORDER

Due to paucity of time, the matter is adjourned to **14.09.2021** for hearing and disposal.


(K.NATARAJAN)
Deputy Registrar

MS